

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6833
ANSWERED ON:07.05.2010
MEDICAL ALLOWANCES
Chaudhary Shri Jayant

Will the Minister of FINANCE be pleased to state:

- (a) the details of medical allowances paid to pensioners under the Fifth Pay Commission;
- (b) whether any changes has taken place in the allowances after implementation of the recommendations of Sixth Pay Commission;
- (c) if so, the details thereof; and
- (d) the details of representations received in this regard and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (E&FS) (SHRI NAMO NARAIN MEENA)

- (a) On the recommendations of the Fifth Central Pay Commission, the Government vide O.M. No. 45/57/97-P&PW(C) dated 19U December, 1997 had allowed the Pensioners living in non-CGHS areas a sum of Rs.100 p.m for meeting their medical expenditure that does not require hospitalization.
- (b) to (d): The 6th Central Pay Commission has recommended that the Government should consider enhancing the amount of medical allowance for pensioners living in non-CGHS areas appropriately. Representations seeking increase in the rate of the allowance have been received. The matter is under consideration of the Government.